

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR APURVA OIL AND
INDUSTRIES PRIVATE INDIA PRIVATE LIMITED OPERATING IN OIL REFINING
INDSUTRY AT AMRAVATI, MAHARASHTRA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Apurva Oil & Industries Private Limited CIN: U17120MH1980PTC022719
2.	Address of the registered office	Plot No. A - 23/1, MIDC Amravati, Amravati, Maharashtra - 444605
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plot No. A – 23/1, MIDC Amravati, Amravati, Maharashtra - 444605
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Main Products: Edible Oil Quantity & Value of main product sold as per last available financial statements for FY 2023-24: Nil
7.	Number of employees / workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to the Resolution Professional at: cirp.apurvaoil@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to: cirp.apurvaoil@gmail.com
10.	Last date for receipt of expression of interest	13/07/2026
11.	Date of issue of provisional list of prospective resolution applicants	23/07/2026
12.	Last date for submission of objections to provisional list	28/07/2026
13.	Date of issue of final list of prospective resolution applicants	07/08/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12/08/2026

15.	Last date for submission of resolution plans	11/09/2026
16.	Process email id to submit EOI	cirp.apurvaoil@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	No such registration certificate available with the Resolution Professional.

Sd/-

CA Swapnil Mukund Agrawal

Resolution Professional for Apurva Oil & Industries Private Limited

Registration number: IBBI/IPA-001/IP-P00845/2017-2018/11429

AFA No.: AA1/11429/02/300627/108943 (valid till: 30-Jun-2027)

Process Mail Id: cirp.apurvaoil@gmail.com

Reg. Address: Flat. No. 201, Krushna Kunj, Plot No. 10C, Nawab Layout,

Near Tilak Nagar Ground, Nagpur, Maharashtra – 440010

Place: Nagpur

Date: 25/06/2026

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR APURVA OIL AND INDUSTRIES PRIVATE INDIA PRIVATE LIMITED OPERATING IN OIL REFINING INDUSTRY AT AMRAVATI, MAHARASHTRA	
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Relevant Particulars	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Apurva Oil & Industries Private Limited CIN: U17120MH1980PTC022719
2. Address of the registered office	Plot No. A - 23/1, MIDC Amravati, Amravati, Maharashtra - 444605
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Plot No. A 23/1, MIDC Amravati, Amravati, Maharashtra - 444605
5. Installed capacity of main products/ services	Not available
6. Quantity and value of main products/ services sold in last financial year	Main Products: Edible Oil Quantity & Value of main product sold as per last available financial statements for FY 2023-24: Nil
7. Number of employees / workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to the Resolution Professional at: cirp.apurvaoil@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to: cirp.apurvaoil@gmail.com
10. Last date for receipt of expression of interest	13/07/2026
11. Date of issue of provisional list of prospective resolution applicants	23/07/2026
12. Last date for submission of objections to provisional list	28/07/2026
13. Date of issue of final list of prospective resolution applicants	07/08/2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12/08/2026
15. Last date for submission of resolution plans	11/09/2026
16. Process email id to submit EOI	cirp.apurvaoil@gmail.com
17. Details of the corporate debtor's registration status as MSME.	No such registration certificate available with the Resolution Professional.

Sd/- CA Swapnil Mukund Agrawal

Resolution Professional for Apurva Oil & Industries Private Limited, Registration number:
IBBI/PA-001/IP-P00845/2017-2018/11429 AFA No.: AA1/11429/02/300627/108943 (valid till: 30-Jun-2027)
Process Mail Id: cirp.apurvaoil@gmail.com Reg. Address: Flat. No. 201, Krushna Kunj, Plot No. 10C,
Nawab Layout, Near Tilak Nagar Ground, Nagpur, Maharashtra 440010
Place: Nagpur Date: 25/06/2026

प्रपत्र जी महाराष्ट्रातील अमरावती येथे तेल शुद्धीकरण उद्योगात कार्यरत असलेल्या अपूर्वा ऑइल अँड इंडस्ट्रीज प्रायव्हेट इंडिया प्रायव्हेट लिमिटेडसाठी स्वास्थ्य अभिव्यक्ती आमंत्रण [भारतीय नादारी व दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तींना नादार ठरविण्याची प्रक्रिया) नियम, २०१६ मधील नियम ३६ए (१) अंतर्गत]	
संबंधित तपशील	
1. कॉर्पोरेट रजिस्ट्रारकडचे नाव तसेच PAN/ CIN / LLP क्र.	अपूर्वा ऑइल अँड इंडस्ट्रीज प्रायव्हेट लिमिटेड CIN: U17120MH1980PTC022719
2. नोंदणीकृत कार्यालयाचा पत्ता	प्लॉट क्र. ए-२३/१, एमआयझेसी अमरावती, महाराष्ट्र-४४४६०५
3. वेबसाईटचा यूआरएल	उपलब्ध नाही
4. बहूतेक स्थिर मत्ता जेथे स्थित आहेत त्या ठिकाणांचे तपशील	प्लॉट क्र. ए, २३/१, एमआयझेसी, अमरावती, महाराष्ट्र-४४४६०५
5. मुख्य उत्पादने/ सेवांची श्रेणी	उपलब्ध नाही
6. मागील आर्थिक वर्षात विक्री करण्यात आलेल्या मुख्य उत्पादने/ सेवांचे प्रमाण व मूल्य	मुख्य उत्पादने: खाद्य तेल एफव्हाव २०२३-२४ च्या सैवटच्या उपलब्ध वित्तीय विवरणानुसार मुख्य उत्पादनाच्या विक्रीचे प्रमाण व मूल्य: निरंक
7. कामगारांची संख्या	निरंक
8. दोन वर्षांची शेवटची उपलब्ध असलेली वित्तीय विवरणे (वेळापत्रकासह), घेणेकरण्याच्या याद्या, पुढील प्रक्रियांसाठी संबंधित दिनांकांसह अधिक तपशील येथे उपलब्ध आहे	निरंकण व्यवसायिकस विनंती फॉर्मून मागवला जाऊ शकतो: cirp.apurvaoil@gmail.com
9. सॉल्व्हेंस्य अन्वयेत २५(२)(एच) अंतर्गत ठराव अर्जदारासाठी अर्जात येथे उपलब्ध आहेत:	तपशील येथे ईमेल करून मागविते वईल: cirp.apurvaoil@gmail.com
10. स्वास्थ्य अभिव्यक्ती स्वीकारण्याचा शेवटचा दिनांक	१३-०७-२०२६
11. संपादन ठराव अर्जदारासाठी हंगामी खात्री जावे करणाऱ्या शेवटचा दिनांक	२३-०७-२०२६
12. हंगामी यादीवरील आक्षेप सादर करण्याचा सादर करण्याचा शेवटचा दिनांक	२८-०७-२०२६
13. संपादन निरंकण अर्जदारांची अंतिम यादी जावे करणाऱ्या दिनांक	०७-०८-२०२६
14. संपादन निरंकण अर्जदारांना माहिती निवेदन, मूल्यांकन यागर्णो आणि विनंती जाही करणाऱ्या दिनांक	१२-०८-२०२६
15. निरंकण योजना सादर करण्याचा शेवटचा दिनांक	११-०९-२०२६
16. स्वास्थ्य अभिव्यक्ती सादर करण्यासाठी प्रक्रिया ईमेल आयडी	- cirp.apurvaoil@gmail.com
17. एमएस्एमई म्हणून नोंदणी झाल्याचा कॉर्पोरेट रजिस्ट्रारकडचे तपशील	निरंकण व्यवसायिककडे तसे कोणतेही प्रमाणपत्र उपलब्ध नाही

स्वा/- सीए स्वप्नील मुकुंद अग्रवाल

अपूर्वा ऑइल अँड इंडस्ट्रीज प्रायव्हेट लिमिटेड यांचे प्रकणात निरंकण व्यवसायिक नोंदणी क्र.: IBBI/PA-001/IP-P00845/2017-2018/11429 AFA No.: AA1/11429/02/300627/108943 (valid till: 30-Jun-2027)

Process Mail Id: cirp.apurvaoil@gmail.com Reg. Address: Flat No. 201, Krushna Kunj, Plot No. 10C, Nawab Layout, Near Tilak Nagar Ground, Nagpur, Maharashtra – 440010

स्थान : नागपूर दिनांक : २५/०६/२०२६